

Deadline for seeding of MGNREGA workers with Aadhaar

105. SHRI DEVENDER GOUD T.: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry is planning to extend the deadline of seeding MGNREGA workers with Aadhaar since some of the States have so far not achieved the target of linking MGNREGA-Aadhaar;

(b) the difficulties States are facing in seeding MGNREGA-Aadhaar linkage;

(c) whether the Ministry would think of increasing the number of camps and duration of camps to facilitate workers to seed their MGNREGA cards with Aadhaar cards;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (e) For linking the Aadhaar numbers of Mahatma Gandhi NREGA workers for Aadhaar based payments special camps are being organized in a campaign mode at block and GP level by the State Government to collect the Aadhaar numbers along with the consent of the worker. The Banks have also been advised to attend these camps. These are shared with the banks to seed the same in their database with the objective of making Aadhaar based payments. The States have also been advised to adopt other strategies like door to door survey, collection of Aadhaar data at worksite etc. in a mission mode.

However, the State Governments are facing some technical issues with banks which have been shared with Department of Financial Services for solution.

Timely payment of wages under MGNREGA

106. SHRIMATI RENUKA CHOWDHURY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is no provision under MGNREGA to compensate workers whose wages have been delayed by more than the stipulated period of 15 days;

(b) if so, the reasons for tardy implementation of Supreme Court orders in this regard; and

(c) the fresh steps taken by Government to ensure timely payment of wages of workers under the scheme across the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) To reduce the delay in payment of wages under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), a system of payment of compensation for such delays was brought in Para 29 of Schedule II of the Act. The States/UTs have been advised to ensure compliance with this provision. The following steps are taken to check the delays in wage payment:

- (i) State Government has been advised to notify the 'Rules' and implement the system of compensation for delay in wage payment.
- (ii) State Government has been advised to review and discuss with the Programme Officers periodically the issues of delayed payments.

(c) In order to ensure timely payment wages, Rules have been issued for timely payment of wages under which, it was suggested that clear accountability shall be fixed on the functionaries for timely performance of specific duties leading to payment of wages.

For ensuring timely payment of wages, the Central Government has also started National Electronic Fund Management System (NeFMS) in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala, Odisha, Punjab, Rajasthan, Tripura, Uttar Pradesh and Uttarakhand) and launched Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Electronic Fund Management System, Direct Benefit Transfer.

Implementation of SPMRM

107. SHRI DEVENDER GOUD T.: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the aims and objectives of the Shyama Prasad Mukherji Rurban Mission (SPMRM);
- (b) how many clusters are proposed to be developed under SPMRM, State-wise;
- (c) whether it is a fact that 100 clusters have been identified in the first phase;
- (d) if so, the details of clusters identified in Telangana and what is the likely date to fulfil the mission objectives in the identified clusters in the State; and
- (e) the amount allocated for the first phase of SPMRM and the share of that State in the first phase?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The Mission aims at development of 300 clusters in all States and UTs. These clusters would be developed by provisioning